

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 77 OF 2018 &
IA NO. 318 OF 2018

Dated: 28th March, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Maharashtra State Electricity Distribution Company Ltd. Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant (s) : Mr. G. Sai Kumar
Ms. Nikita Chukse

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

ORDER

Issue notice on Appeal No. 77 of 2018 as well as IA No. 318 of 2018 (*Appl. for stay*) to the respondents returnable on 16.04.2018. The learned counsel, Mr. Buddy A. Ranganadhan, accepts notice on behalf of Respondent No. 1. In the meantime, issue notice to the other Respondents, Respondent Nos. 2, 3, 4 & 5. Dasti, in addition, is permitted

List the matter for admission on **16.04.2018**.

(S.D. Dubey)
Technical Member
Bn/kt

(Justice N.K. Patil)
Judicial Member